

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2542
ANSWERED ON 14/12/2021

HOUSES SANCTIONED UNDER PMAY-GRAMIN

2542. SHRI DIBYENDU ADHIKARI:
SHRI UPENDRA SINGH RAWAT:
SHRIMATI KESHARI DEVI PATEL:
SHRI KANAKMAL KATARA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses sanctioned/allocated and its status therein under Pradhan Mantri Awas Yojana-Gramin(PMAY-G) during the last three years in the country including Prayagraj district of Uttar Pradesh and Banswara and Dungarpur of Rajasthan along with the details of budget sanctioned therein, State/district-wise;
- (b) the number of houses constructed so far along with the number of houses likely to be constructed by the year 2021 in the country particularly in the States of Uttar Pradesh and Rajasthan, State/district-wise;
- (c) the details of the total number of houses completed and allotted to beneficiaries during the last three years, State-wise;
- (d) whether several contractors engaged in the said work have been blacklisted;
- (e) whether the said scheme has been running behind its target, if so, the reasons therefor, State and district-wise; and
- (f) whether any initiatives are being taken to address the issue along with the steps taken by the Government to ensure that all the stakeholders get houses in time?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) The number of houses sanctioned/allocated and its completion status under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) during the last three years i.e. from Financial Year 2018-19 to 2020-21 in the country including Prayagraj district of Uttar Pradesh and Banswara and Dungarpur of Rajasthan along with the details of Central Share released to the States is given at **Annexure-I**.

(b) The Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) is being implemented w.e.f. 1st April, 2016 in rural areas across the country. Under PMAY-G, a total of 1,66,04,079 houses have been constructed in the country, including 22,68,068 & 12,17,543 houses in the States of Uttar Pradesh and Rajasthan respectively as on 09.12.2021. The State-wise details of number of houses likely to be constructed up to the financial year 2021-22 is given at **Annexure-II**.

(c) The State-wise details of total number of houses sanctioned to beneficiaries and houses completed under PMAY-G during the last three years i.e. from Financial Year 2018-19 to 2020-21 is given in reply to para (a) above at **Annexure-I**.

(d) Under PMAY-G, the funds are transferred to the beneficiary directly into his/ her bank account, and the house is constructed by the beneficiary himself/herself or under his/her supervision. Since there is no provision of construction of PMAY-G houses by contractors, therefore, the issue of blacklisting of contractors does not arise.

(e) & (f) Under PMAY-G, a total target of 2.63 crore houses have been allocated to the States/UTs, out of which 2.13 crore houses have been sanctioned, first installment of funds has been released to 2.01 crore beneficiaries and 1.66 crore houses have been completed as on 09.12.2021. During the period of Covid-19 pandemic induced nation-wide lockdown, all construction activities including construction of houses under PMAY-G were also affected which retarded the pace of construction of PMAY-G houses. Besides, the delays are also due to delay in release of Central & State Share from State Treasury to State Nodal Account of PMAY-G, cases of unwillingness of beneficiaries, migration, disputed succession of deceased beneficiaries, delay in allotment of land to landless beneficiaries by the States/UTs and at times General/Assembly/Panchayat elections, unavailability of building materials. The Ministry is taking the following initiatives to ensure timely completion of the houses under PMAY-G:

- i. Regular review of progress at the level of Ministry to ensure timely completion of targeted houses.
- ii. The States/UTs have been requested to expedite the completion of houses approved under PMAY-G with specific focus and priority of houses for which 2nd and 3rd instalments have been released.
- iii. Daily monitoring on various parameters like Gaps in sanction of houses, cleaning of PWL of PMAY-G and release of Central Share/State Matching Share from treasury to SNA.
- iv. Timely allocation of targets to the States/UTs and release of adequate funds at the level of the Ministry.
- v. Promotion of eco-friendly & innovative technologies for house construction.
- vi. Regular follow ups with the State to ensure release of central and state share of funds and provision of land to landless beneficiaries in rural areas.
- vii. Expeditious resolution of technical issues and other constraints faced by the States.
- viii. Steps are being taken to increase the coverage of Rural Mason Training (RMT) programme which would increase the availability of trained masons leading to faster construction of quality houses.
- ix. Awards to the best performing States/UTs, Districts based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.

Annexure-I

STATEMENT IN REPLY TO PART (a) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 2542 TO BE ANSWERED ON 14.12.2021 REGARDING HOUSES SANCTIONED UNDER PMAY-GRAMIN

Number of houses sanctioned/allocated and its completion status under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) during the last three years i.e. from Financial Year 2018-19 to 2020-21 in the country including Prayagraj district of Uttar Pradesh and Banswara and Dungarpur of Rajasthan along with the details of Central Share released to the States

S.No.	State Name	Target Allocated (units in Nos.)	Houses Sanctioned (units in Nos.)	Houses Completed (units in Nos.)	Central Assistance released (Rs. in lakh)
1	ARUNACHAL PRADESH	20779	19646	3249	0.00
2	ASSAM	622019	493116	373905	318148.30
3	BIHAR	1599095	1527332	1900662	1603621.97
4	CHHATTISGARH	657875	657690	435652	350662.44
5	GOA	1280	0	112	0.00
6	GUJARAT	218875	201846	169427	126053.86
7	HARYANA	1249	401	13846	6294.84
8	HIMACHAL PRADESH	4774	4756	4148	2530.89
9	JAMMU AND KASHMIR	104638	101929	41796	109038.46
10	JHARKHAND	822861	808925	664667	752479.97
11	KERALA	0	0	7984	0.00
12	MADHYA PRADESH	1790914	1790881	1211530	1110819.81
13	MAHARASHTRA	732706	619931	476009	426095.76
14	MANIPUR	24742	23896	11185	9949.28
15	MEGHALAYA	42932	40443	21340	33989.57
16	MIZORAM	6938	6932	3020	4540.04
17	NAGALAND	15902	8367	4239	1739.92
18	ODISHA	1141724	1099978	1159421	830952.93
19	PUNJAB	10000	9996	17069	4922.04
20	RAJASTHAN	861166	863008	808842	638206.03
	BANSWARA*	118950	91280	78114	-
	DUNGARPUR*	89138	65791	69386	-
21	SIKKIM	260	179	693	65.03
22	TAMIL NADU	221000	203411	206243	106894.33
23	TRIPURA	28838	23591	42307	35080.03
24	UTTAR PRADESH	1214651	1213612	638458	875239.88
	PRAYAGRAJ*	43035	43009	17123	-
25	UTTARAKHAND	13399	12549	6136	9598.30
26	WEST BENGAL	2593326	2504508	1704702	1915938.88
27	ANDAMAN AND NICOBAR	962	1145	769	1687.95
28	DADRA AND NAGAR HAVELI	4585	4581	1389	6544.97
29	DAMAN AND DIU	0	0	7	0.00
30	LAKSHADWEEP	0	0	37	0.00
31	PUDUCHERRY	0	0	0	0.00
32	ANDHRA PRADESH	0	0	18682	18605.43
33	KARNATAKA	42267	37712	53250	49782.48
34	TELANGANA	0	0	0	0.00
35	LADAKH	714	636	0	0.00

*Central Assistance under PMAY-G is released considering State as a unit. Further release of funds to the bank accounts of beneficiaries at the state level.

Annexure-II

STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2542 TO BE ANSWERED ON 14.12.2021 REGARDING HOUSES SANCTIONED UNDER PMAY-GRAMIN

State-wise details of number of houses likely to be completed till the financial year 2021-22 (including that of Uttar Pradesh and Rajasthan) under PMAY-G

Sl. No	Name of the State/UT	Houses projected to be completed till the FY 2021-22 (units in Nos.)
1	ARUNACHAL PRADESH	15102
2	ASSAM	399968
3	BIHAR	2501305
4	CHHATTISGARH	1586661
5	GOA	112
6	GUJARAT	289700
7	HARYANA	28522
8	HIMACHAL PRADESH	11170
9	JAMMU AND KASHMIR	106271
10	JHARKHAND	1052990
11	KERALA	30771
12	MADHYA PRADESH	2452769
13	MAHARASHTRA	821860
14	MANIPUR	22878
15	MEGHALAYA	39584
16	MIZORAM	11301
17	NAGALAND	9146
18	ODISHA	2045537
19	PUNJAB	34757
20	RAJASTHAN	1326678
21	SIKKIM	1134
22	TAMIL NADU	484923
23	TRIPURA	45640
24	UTTAR PRADESH	1883948
25	UTTARAKHAND	15380
26	WEST BENGAL	2693430
27	ANDAMAN AND NICOBAR	770
28	DADRA AND NAGAR HAVELI	2567
29	DAMAN AND DIU	13
30	LAKSHADWEEP	37
31	PUDUCHERRY	0
32	ANDHRA PRADESH	225179
33	KARNATAKA	87803
34	TELANGANA	0
35	LADAKH	156
	Total	18228062